

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
IB - 3372/ND/2019

IN THE MATTER OF:

Satish Mittal

Vs

M/s Ozone Builders and Developers Pvt Ltd

....Applicant

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 13.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

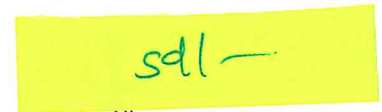
PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice, adjourn to 17.12.2019.



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

NK